Subject:-Weekly Report in respect of important developments in CBEC for the week –18.09.17 to 22.09.17 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –18.09.17 to 22.09.17.

1. Administrative Changes:-
   • Order regarding extension of tenure of Shri Y.P. Singh, IRS with Enforcement Directorate for a further period of Six months on loan basis has been issued vide Office Order No. 163/2017 dated 19.09.2017.
   • Order regarding extension of tenure of Shri Anuj Gogia, IRS with Enforcement Directorate for a further period of Six months on loan basis has been issued vide Office Order No. 164/2017 dated 19.09.2017.
   • Order regarding posting of Shri Manudev Jain, Assistant Commissioner with Directorate of International Customs (DIC) on loan basis has been issued vide Office Order No. 165/2017 dated 21.09.2017.

2. Legislative Changes:-
   • Notification No. 89/2017-Cus (NT),dt. 21.09.2017 All Industry Rates of Duty Drawback Schedule.
   • Notification No. 45/2017-Cus (ADD), dt. 18-09-2017 has been issued to impose anti-dumping duty on "New/unused pneumatic radial tyres with or without tubes and/or flap of rubber (including tubeless tyres) having normal rim dia code above 16" used in buses and lorries/trucks", originating in or exported from China PR.
   • Notification No.21/2017-CE, dt. 18-07-2017 has been issued to rescind 6 Central Excise notifications.
   • Notification No. 24/2017-Central Tax (Rate),dt. 21-09-2017 has been issued to amend Notification No. 11/2017-CT(R) to reduce CGST rate on specified supplies of Works Contract Services.
   • Notification No.25/2017-Central Tax (Rate),dt. 21-09-2017 has been issued to amend Notification No. 12/2017-CT(R) to exempt right to admission to the events organised under FIFA U-17 World Cup 2017.
   • Notification No.26/2017-Central Tax (Rate),dt. 21-09-2017 issued exempt certain supplies to NPCIL.
   • Notification No.27/2017-Central Tax (Rate),dt. 22-09-2017 has been issued to amend Notification no. 1/2017- Central Tax(Rate) dated 28.06.2017 to give effect to GST council decisions regarding GST rates.
   • Notification No.28/2017-Central Tax (Rate),dt. 22-09-2017 has been issued to amend Notification no. 2/2017- Central Tax(Rate) dated 28.06.2017 to give effect to GST council decisions regarding GST exemptions.
   • Notification No. 29/2017-Central Tax (Rate),dt. 22-09-2017 has been issued to amend notification no. 5/2017- Central Tax(Rate) dated 28.06.2017 to give effect to GST council decisions regarding restriction of refund on corduroy fabrics.
   • Notification No. 24/2017-Union Territory Tax (Rate), dt. 21-09-2017 has been issued to amend notification No. 11/2017- UTT(R) to reduce CGST rate on specified supplies of Works Contract Services.
   • Notification No. 25/2017-Union Territory Tax (Rate), dt. 21-09-2017 has been issued to amend notification No. 12/2017-UTT(R) to exempt right to admission to the events organised under FIFA U-17 World Cup 2017.
• Notification No. 26/2017-Union Territory Tax (Rate), dt. 21-09-2017 issued exempt certain supplies to NPCIL.

3. Any Circular:-

(Hemambika R.Priya)
Commissioner(Coord)

1. Chairperson, CBEC
2. Member (Customs)
3. Member (Admn)
4. Member(GST)
5. Member(Budget)
6. Member(IT)
7. Member(CX, ST & Legal)

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